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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/162/(IB)/2018  
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD  
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Dominic S. David For P. Giridharan	Counsel for Operational Creditor	
2.	R.M. VENKATESH for RESP		

ORDER

Shri Dominic S David, Counsel for petitioner present. Shri R M Venkatesh, representing counsel for respondent present and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 23.03.2018.

-sel-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sel-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)